

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5096**  
**ANSWERED ON 24/03/2026**

MALON INTERNATIONAL BORDER HAAT

5096. SHRI KARTICK CHANDRA PAUL:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether Malon International Border Haat at Hemtabad in Uttar Dinajpur district, West Bengal has been formally approved and operationalised, if so, the details thereof;
- (b) the date of approval, inauguration and commencement of trade activities at the said haat;
- (c) the details of infrastructure created, including market sheds, storage facilities, security arrangements and access roads;
- (d) the number of registered vendors and beneficiaries from India and Bangladesh permitted to trade through the Malon Haat;
- (e) the value and volume of trade conducted through the haat since its inception; and
- (f) the steps taken by the Government to strengthen border haat infrastructure in Uttar Dinajpur district to promote legal cross-border trade and local livelihood generation?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

(a) to (f) The proposal for setting up an International Border Haat at Malon, Hemtabad (Uttar Dinajpur) currently has not been approved and operationalised. As the establishment of Border Haats is a bilateral matter, it requires mutual agreement between the Governments of India and Bangladesh through the Joint Committee mechanism.

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